

SPECIAL BENCH
COURT - I

O-246

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP/255(KB)2022

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	VINOD KANOI VS SAPOI TEA CO LTD
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Ms. Debolina Dey,Adv.] For the petitioner

O R D E R

1. Due to paucity of time, this matter could not be taken up for hearing.
2. The matter is posted to **04/09/2024**.

Satyajit Roy
(Court Officer)